

Cattle Disease in Manipur

698. Shri L. Achaw Singh: Will the Minister of Food and Agriculture be pleased to state:

(a) whether there has been recently any mass inoculation of cattle against rinderpest and other kinds of cattle epidemics in Manipur, and

(b) whether there has been any complaint by the Government of Assam against movement of cattle which are not inoculated against the epidemic diseases?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas):

(a) Under the Second Five Year Plan, a scheme for the mass vaccination of cattle and buffaloes against rinderpest is undertaken in all the States and Union Territories in India, except Rajasthan, Manipur, Tripura, Andamans and Laccadive Islands during 1957-58. The programme of vaccination of cattle and buffaloes in Manipur is linked up with the work in Assam. As soon as the adult cattle and buffaloes in Assam have been inoculated, the work in Manipur will be taken up. As regards other cattle epidemics, no mass vaccination is contemplated at present.

(b) No such complaint has so far been received.

Cattle Census in Manipur

699. Shri L. Achaw Singh: Will the Minister of Food and Agriculture be pleased to refer to the reply given to Unstarred Question No 285 on the 28th May, 1957 and state

(a) what was the figure available for the year 1945 of cattle census for Manipur,

(b) whether any amount was sanctioned for cattle census in the years 1955 and 1956, and

(c) if so, the reasons why no census was taken in these years?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas):

(a) Cattle—1,44,063

(b) A sum of Rs 20,000/- was sanctioned in 1956-57 only.

(c) The census could not be conducted in 1956-57 on account of certain administrative and financial difficulties viz the holding of the general elections and the late availability of funds. Necessary arrangements for the conduct of the census during 1957-58 are in progress.

Transport in Manipur

700. Shri Achaw Singh: Will the Minister of Transport and Communications be pleased to state

(a) the number of applicants for permits to ply stage carrier and public carrier and the number of permits issued in Manipur, and

(b) whether it is a fact that no permits were issued by the State Transport Authority to private motor owners and co-operatives on the Dimapur Imphal Road for passenger transport?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) As against 52 Stage carriage permits and 284 public carrier permits in force up to 30th June, 1957, 84 stage carriage permits and 320 public carrier permits have been issued by the State Transport Authority with effect from 1st July, 1957. The total number of applications received was 182 for stage carriage permits and 485 for public carrier permits.

(b) Yes

Transport in Manipur

701. Shri L. Achaw Singh: Will the Minister of Transport and Communications be pleased to state.

(a) whether the Manipur Administration had any proposal to nationalise passenger transport services on four routes in Manipur, and

(b) whether the proposal was approved by the Union Government?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Yes

(b) The scheme of the Manipur Administration for development of road transport including the proposal to nationalise the passenger transport services on four routes has been accepted by the Planning Commission, in consultation with the Ministry of Transport and Communications (Department of Transport), for inclusion in the Second Five Year Plan

Slum Clearance in Calcutta

702. Shri S. C. Samanta: Will the Minister of Health be pleased to state:

(a) whether Government are aware that the Government of West Bengal is having a Town Planning Organisation for slum clearance in the city of Calcutta and its suburbs,

(b) if so, whether any help has been sought in any form from the Central Government,

(c) if so, the details of the help asked for, and

(d) whether due consideration has been given in the matter?

The Minister of Health (Shri Kar-markar): (a) There is at present no proposal under the consideration of the Government of West Bengal for having a Town Planning Organisation for Slum Clearance in Calcutta and its suburbs

(b) to (d) Do not arise

रामकोला स्टेशन पर रेल दुर्घटना

७०३ श्री रघुनाथ सिंह क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि पूर्वोत्तर रेलवे के रामकोला स्टेशन पर गत ४ जुलाई १९५७ को एक यात्री गाड़ी दुर्घटनाग्रस्त हुई जिसके कारण तीन या चार दिव्से अकनाचर हो गये, और

(ख) यदि हा, तो दुर्घटना का क्या कारण था ?

रेलवे उपमन्त्री (श्री साहनबाब खाँ) :

(क) ४-७-१९५७ को रामकोला स्टेशन पर किसी सवारी गाडी में दुर्घटना नहीं हुई। लेकिन, ४-७-५७ को लगभग ३-२० पर, जब ८३२ डाउन मालगाडी पूर्वोत्तर रेलवे के गोरखपुर-सिवान लूप लाइन सेवान के रामकोला स्टेशन में लाइन न. २ पर दाखिल हो रही थी तो गाडी का इजन और उसके साथ के तीन भरे हुए डिब्बे कांटा सं. ७ पर पटरी से उतर गये, जिसकी वजह से न. १ और २ लाइनों पर गाड़ियों का आना-जाना रुक गया

(ख) दुर्घटना का कारण यह था कि काटे गलत लगा दिये गये थे।

Holiday Home at Mussorie

704. Shri Morarka: Will the Minister of Transport and Communications be pleased to state

(a) the annual expenditure incurred on the Holiday Home set up by the Air Lines Corporation at Mussorie, and

(b) how many persons took advantage of this Home since its inception?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): (a) The 'Holiday Home' was set up in May 1956 and the expenditure incurred during the financial year 1956-57 was Rs 2,218/73 n.p.

(b) Thirty-five employees took advantage of the 'Holiday Home' since its inception

Integral Coach Factory, Perambur

705. Shri Tangamani: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a large number of artisans, unskilled and skilled workers in the Integral Coach Factory, Perambur are kept as either apprentices or as casual labour for a long period;